

INCOME TAX APPELLATE TRIBUNAL, KOLKATA

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
CONSOLIDATION PETITIONS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS,
MISCELLANEOUS APPLICATIONS,
EARLY HEARING PETITIONS
AND PRONOUNCEMENTS**

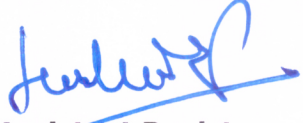
FOR 02-MAY-2025 (FRIDAY)

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Court Room 1 Google meeting ID: ron-rrqo-ant Time: 10:30 AM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	26	KOL	2025	2012-2013	[A] M/S. LINTON CONSULTANTS PVT. LTD.	SMC	GM/JM

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

STAY APPLICATIONS Court Room 1 Google meeting ID: ron-rrqo-ant Time: 10:30 AM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	21	KOL	2024	AY 2021-22	[A] M/S TDK INDIA PRIVATE LIMITED	C	


Assistant Registrar
01-May-2025